

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY): (a) to (c). Proposals to make certain procedural changes in the Coal Mines Family Pension Scheme, 1971, are under consideration. They are expected to be finalised shortly.

Dispensary or first-aid posts for Coal Mines workers

1437. **SHRI R. N. SHARMA:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of workers in a coal mine for which the employers are required to provide a dispensary or First-aid Post;

(b) the number of dispensaries or First-Aid Posts provided for workers of Kedia and Jharkhand mines in Bihar run by Managing Contractors and how they compare with the prescribed scale; and

(c) the reaction of Government thereto?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY): (a) Every working mine is required to provide First-aid Station irrespective of the number of persons employed. If the number of persons employed is more than 150, a First-aid Room is required to be provided.

(b) and (c). Information is being collected and will be placed on the Table of the Sabha.

Industrial Committees on coal and non-coal mines

1438. **SHRI R. N. SHARMA:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Industrial Committees on coal and non-coal mines have not met for over two years;

(b) the difficulties in convening the meeting of the Committees twice or thrice every year and whether these are insuperable; and

(c) whether Government propose to convene more frequent meetings of the Committees?

THE MINISTER FOR LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDI): (a) to (c) Though the Industrial Committees on Coal Mining and Mines other than Coal have not been convened for over last two years, ad-hoc meetings were held in September, 1972 and January, 1973, to discuss major issues connected with the coal-mining industry.

There are fifteen Industrial Committees on various industries. Meetings of these Committees are convened as and when necessary.

पाकिस्तान से आए बिस्थापित व्यक्तियों का पुनर्वास और उन्हें मुआवजों का भुगतान

1439. **श्री जगन्नाथ राव जोशी :**
श्री हरी सिंह :

क्या अब और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी, 1973 तक पाकिस्तान तथा अन्य देशों में गए कितने बिस्थापित व्यक्तियों को अब तक बना दिया गया है और उनको मुआवजा दिया गया है ; और

(ख) यह कार्य कब तक पूरा हो जाएगा ?

अब और पुनर्वास मंत्री (श्री रघुनाथ रेड्डी) : (क) एक विवरण सभा पटल पर रखा है। [संघालय में रखा गया। देखिये संख्या LT 4342/73]

(ख) भूतपूर्व पूर्वी पाकिस्तान से 82,000 प्रवासी परिवारों, जो पुनर्वास